

**Central Administrative Tribunal
Principal Bench**

CP No.144/2018 in OA No.134/2018

New Delhi, this the 9th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

K.P. Singh S/o Shri D. Singh
Aged about 54 years, Sr. A.O./DGQA
B-373/14, Sant Nagar
Delhi-110084.

.....Applicant

(By: Applicant in person)

Vs

1. Dr. Ajay Kumar, Secretary
Dept. of Defence Production
Ministry of Defence, South Block
New Delhi.
2. Lt. General Shamsher Singh
Director General of Quality Assurance
Dept. of Defence Production
Ministry of Defence
Army HQ, New Delhi.
3. Ms. S. Gupta, Addl. Director General
of Quality Assurance(Admin)
Dept. of Defence Production
Ministry of Defence, G Block
New Delhi.Respondents

(By Advocate: Ms. Geetanjali Sharma)

ORDER(ORAL)

Justice L. Narasimha Reddy:

The petitioner filed OA No.134/2018 before this Tribunal complaining that the representation made by him on 22.11.2017 has not been disposed of by the respondents. The OA was disposed of at the admission

stage on 11.01.2018 directing the competent authority to pass orders on the representation. In this Contempt, it is stated that the respondents have not complied with the directions issued by this Tribunal.

2. Heard the petitioner who appeared in person and Ms. Geetanjali Sharma, learned counsel for the respondents.

3. On behalf of respondents a compliance affidavit is filed. It is stated that a detailed speaking order dated 19.03.2018 was passed in compliance with the directions issued by this Tribunal and thereby nothing remains to be done. Though it is alleged by the petitioner that the authority who passed the order dated 19.03.2018 is not competent, we cannot dwell into that issue, having regard to the limited scope and nature of the contempt petition. Accordingly, the Contempt Petition is closed. However, if the applicant is still aggrieved, he can pursue remedies against the order dated 19.03.2018 in fresh proceedings, in accordance with law.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/vb/